

Setting up of FPI's in backward and tribal areas

†4716. SHRI NAND KISHORE YADAV: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government have set up food processing industries in backward and tribal areas or provided any financial aid/subsidy;

(b) if so, the details thereof during the last three years, State-wise; and

(c) the names of such units that have been provided assistance during that period?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAI): (a) to (c) The Government does not set up food processing units on its own. However, government has implemented several plan schemes for promotion of food processing industries. These schemes are project specific not State or area specific. The rate of assistance for establishment/modernization of food processing units is 25% of the cost of plant & machinery and technical civil works subject to maximum of Rs. 50 lakh in general areas and 33.33% of the project cost subject to a maximum of Rs. 75 lakh in difficult areas like North East, J&K, HP, Uttaranchal, Sikkim, A&N Islands, Lakshadweep and ITDP area. A statement showing names of the organizations/units assisted by the Ministry in difficult areas under various schemes during the last three years is annexed.

Assistance to Nagaland

4717 SHRI T.R. GELIANG: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the details of funds released/utilized all over the country including Nagaland under various schemes implemented by the Ministry during the last three years, year-wise and State-wise; and

(b) the details and status of current proposals, relating to NER pending in the Ministry?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAI): (a) A statement showing the requisite information about funds released under major schemes of the Ministry during last three years is given in the statement (See below).

†Original notice of the question was received in Hindi.